

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 327
IB-754(ND)/2022

IN THE MATTER OF:

Liverpool School of Tropical Medicine India Pvt. Ltd.

.....APPLICANT/PETITIONER

SECTION

U/s 59

Order delivered on 27.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Rajesh Hadda
For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **30.05.2023**.

Sd/-
(Court Officer)